

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

NEW DELHI, the 30th April, 1977.

NOTIFICATION
(INCOME-TAX)

NO.1750(F.NO.203/57/77-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research the prescribed authority for the purposes of clause (iii) of sub-section (1) of section 35 of the Income-tax Act, 1961, subject to the following conditions:-

1. The funds collected by the Saugar University, Saugar under this exemption will be utilised exclusively for promotion of research in Social Sciences;
2. That the University shall maintain separate accounts of the funds collected by them under the exemption;
3. That the Saugar University, shall send an Annual report to the Indian Council of Social Science Research, New Delhi, showing the funds collected under the exemption and the manner in which the funds were utilised.

INSTITUTION

SAUGAR UNIVERSITY, SAUGAR, M.P.

This notification takes effect from 1st April, 1977.

S/-

(J.P.SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

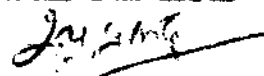
1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection(Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Secretary, Indian Council of Social Science Research, 11 P.A.Hostel, Indraprastha Estate, New Delhi, with referenc to his letter No.F.6-15/74-A dated 18th March, 1977.
5. The Registrar, University of Saugar, University Office, Saugar, M.P.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

S/-

(J.P.SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE


(S.G. Prasad)
Hindi Officer

DIRECTORATE OF INSPECTION(RS&P).

No.CC/ITA.II/1694/449/RSP/77.

* SRGMA *
12/5/77

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